

[English]

**Naphtha Cracker Project at  
Visakhapatnam**

8867. SHRIMATI VIDYA CHEN-  
NUPATI: Will the Minister of PETROLEUM  
AND CHEMICALS be pleased to state:

(a) whether there is any proposal to  
establish Naphtha Cracker Project at  
Visakhapatnam;

(b) whether any survey has been con-  
ducted in this regard;

(c) if so, the details thereof; and

(d) the present status of the proposed  
project?

THE MINISTER OF PETROLEUM AND  
CHEMICALS (SHRI M.S. GURU-  
PADASWAMY): (a) to (d). A letter of intent  
for setting up a Naphtha Cracker at  
Visakhapatnam in Andhra Pradesh has been  
issued on October 13, 1989 after taking into  
account the relevant techno economic as-  
pects.

12.00 hrs.

[English]

SHRI VASANT SATHE (Wardha): Mr.  
Speaker, Sir, I want to raise, with your kind  
permission, a very import matter for the  
Government to consider and in fact for the  
entire House to consider in all seriousness.  
It is a fact that in keeping with the democratic  
pinciples, Governments have changed not  
only at the Centre but also in the States. This  
is how it should be in any democracy. So,  
there is nothing uncommon or unusual about  
it, although it is a unique situation that it is a  
minority Government supported by two par-  
ties from outside. That is also a fact. (*Inter-  
ruption*)

[Translation]

MR. SPEAKER: Please let me seated. Mr.  
Tiwari, Please take your seat. let me re-  
gulate the proceedings.

(*Interruptions*)

[English]

SHRI VASANT SATHE: Still we are the  
single largest Party in the country. That is  
also a fact.

[Translation]

SHRI DAU DAYAL JOSHI (Kota): But  
that is not the question. Your number has  
shrunked to 193 from 415. The supremacy of  
Congress has finished.

(*Interruptions*)

SHRI VASANT SATHE: It is true that we  
have been reduced to 193 from 415. As such  
we are sitting here but it is not right on your  
part to be so proud.

(*Interruptions*)

Arrogance never stays for long, this is  
true.

(*Interruptions*)

[English]

We have our previous experience. In  
1977, when the Janata Party had come even  
with a larger mandate, at that time also our  
experience was that they had started a vir-  
tual persecution campaign against Indiraji  
and her family. Even the farms were dug up,  
houses raided, everything was done and  
nothing was found. But when Indiraji came  
back in 1980, against opponents not a single  
case was started and no raid was conducted  
against political opponents. (*Interruptions*)

do not mind. If this is the attitude of the Government, let them say so. We will know once for all where we stand.

*(Interruptions)*

[*Translation*]

MR. SPEAKER: The State Government has its own rules and regulations.

[*English*]

SHRI VASANT SATHE: Sir, raids have been conducted in Delhi. Unless the Central Government gives its permission, no State Government can have the houses raided in Delhi. What I would like to know is this. *(Interruptions)*

MR. SPEAKER: Please take your seat. Let us have an orderly debate.

SHRI VASANT SATHE: We have also our State Governments in Maharashtra, Karnataka, Andhra Pradesh etc. This is their attitude of political vendetta. What we are seeing today is a very dangerous game. Apart from harassing, they are issuing warrants of arrest against all those who were supposed to be close to the ex-Government.

I would like to know, do we want to set up practices of healthy democracy or is this Government even today having an attitude of political vendetta? *(Interruptions)*

MR. SPEAKER: Do not look at them. You look at me.

SHRI VASANT SATHE: My worry is this. I will tell you why.

SHRI BALGOPAL MISHRA (Bolangir): Why are you worried about him? *(Interruptions)*

SHRI VASANT SATHE: I can reply to

each one of you. But the Speaker has asked me not to look at you but to ignore you.

I am worried and we are all feeling concerned about the attitude. I am not bothered about 'x', 'y' or 'z'. I am on a serious point. Let this Government tell us once for all whether this type of political vendetta is going to be pursued. I do not mind, but you tell us. There is no political person who is not in public life. We are all in public life. *(Interruptions)*

[*Translation*]

SHRIRAMDHAN (Lalganj): Mr. Speaker Sir, I want to ask the Hon. Member as to why myself, Shri Chandrashekhar and other officials of the party were put behind the bars during emergency? *(Interruptions)*

SHRI VASANT SATHE: Will you talk about emergency throughout your life? Your Government has come to power twice on the name and pretext of emergency. *(Interruptions)* They have put on weight during their stay in jail but still they are unhappy. *(Interruptions)*

For how long will you go on talk about emergency. *(Interruptions)*

[*English*]

MR. SPEAKER: Are you yielding?

SHRI VASANT SATHE: I am not yielding. *(Interruptions)*

SHRI BALGOPAL MISHRA: I am on a point of order.

SHRI VASANT SATHE: Under what rule? Let him quote the rule.

SHRI BAL GOPAL MISHRA: Hon. Mr. Vasant Sathe is telling about the political vendetta. He is beating around the bush. Let

him explain what is that political vendetta. Why don't you explain? (*Interruptions*)

MR. SPEAKER: There is no point of order.

SHRI VASANT SATHE: I am addressing you, Sir.

(*Interruptions*)

SHRI LOKANATH CHAUDHARY (Jagatsinghpur): He has tried to raise a point of order. It is the right of the hon. Member.

SHRI VASANT SATHE: At least, persons like you, Prof. Madhu Dandavate and quite a few others...(*Interruptions*)

SHRI LOKANATH CHOUDHURY: I have the right to raise point of order.

MR. SPEAKER: I do not deny you the right of raising the point of order.

SHRI LOKANATH CHOUDHURY: The hon. Member has raised a point of order. You should allow him to raise.

MR. SPEAKER: I allowed him to raise the point of order and I have ruled out the point of order.

[*Translation*]

PROF. RAMGANESH KAPSE (Thane): Mr. Speaker, Sir, I have a point of order. Just now Hon. Satheji said that we had put on weight, while we were in jail. These words may be expunjed from the proceedings. (*Interruptions*)

[*English*]

SHRI VASANT SATHE: I am really sorry that some persos are threatening us that we will be put in jail.

SOME HON.. MEMBERS: No. (*Interruptions*)

SHRI VASANT SATHE: Those of us including Prof. Madhu Dandavate and yourself, Sir, who have had the privilege of seeing jails during British time in 1942, I am sure, we will not be scared of being sent to jail by anybody. That is not the point. I am not on the point whether anybody can be sent to jail or not. (*Interruptions*)

[*Translation*]

SHRI YAMUNA PRASAD SHASTRI (Rewa): Mr. Speaker, Sir, I am raising a point of order. My point of order is as per your arrangement. In the past Members used to raise their voice and make an uproar but you started a new practice during question hour by conducting an all party meeting. The other day you gave a ruling that those who will give their notices in writing and accepted by you would be allowed to speak during question hour. You had clarified that nobody will be allowed to speak for more than one minute.

(*Interruptions*)

My point of order is this that you have permitted Shri Vasant Sathe to speak because he might have given in writing. But there should be some time limit. (*Interruptions*)

SHRI VASANT SATHE: I want to request that the raids and arrests made on account of political vendetta should be curbed at the earliest and if it is allowed to continue it will certainly effect our democratic system. I want to know the Government's policy in this regard.

[*English*]

SHRI SAMARENDRA KUNDU (Balasore): Mr. Speaker, Sir, I am very happy

and thankful to Shri Vasant Sathe that he has raised this matter. But you know I have been writing to you during the last two day about this matter. He was beating about the bush. He did not directly say about the raids conducted by National Front Janata Dal Government in Orissa in some of the houses of politicians, bureaucrats and technocrats. One of them is (*Interruptions*)..\*..

MR. SPEAKER: It is a State matter.

SHRI SAMARENDRA KUNDU: You gave him ten minutes. Please give me some more time. (*Interruptions*)

MR. SPEAKER I have not allowed you, Mr. Charles.

(*Interruptions*)

SHRI SAMARENDRA KUNDU: This sort of act, that is raiding the houses of political leaders, does not concern only the States. It concerns the whole nation. It is an important political action. Therefore, it is for us to know certainly what is the result of this raid. Newspapers say that a Swiss account has been found out. Newspapers say that a huge amount of cash and ornaments costing crores of rupees have been unearthed. Newspapers say that notes are burnt (*Interruptions*) I will keep my mind very clean. Newspapers say that notes have been burnt. Newspapers say that one of the ministers wanted to escape through the sy-light of the toilet. What I am saying is, the question is whether to have a clean public life, clean political life these sort or raids should be roganised or not. In this, you have to protect me. My perosnal opinion is, no Minister, no MP is above the ordinary law. For that, I thank the bold and courageous action which Shri Biju Patnaik in Orissa has taken. We can sit down and discuss it. But at the same time, I would like to remind you that in Orissa, for the last

forty years, all the cases against the politicians have been taken but not a single man has been convicted. Not a single politician has been convicted. That must be gone into. Another question which has come out in the press is that to confiscate. (*Interruptions*)

These people appointed the Kudal Commission. Out of sheer political vendetta, these people appointed the Kudal Commission\* to go into the political activities. Now they are coming out with this plea that it is political vendetta. All these forty years, they indulged in political vendetta. (*Interruptions*)

MR. SPEAKER: Names and allegatory references will not go on record, if there are any.

(*Interruptions*)

SHRI SAMARENDRA KUNDU: Are you saying that the 'Kundal Commission' will not go on record? There is a news item to the effect that the Orissa Government wants to enact a law to confiscate this property. I would like the Home Department here to help the Orissa Government as to how this property could be confiscated. I would like a statement to be made by the Home Minister in regard to this matter.

(*Interruptions*)

[*Translation*]

SHRI VASANT SATHE: You will not remain in power for ever.

[*English*]

MR. SPEAKER:: Mr. Sathe, no cross talk.

SHRI P.R. KUMARAMANGALAM (Salem): Mr. speaker, Sir, we have seen in today

morning's paper the fact that the SGPC Chairman Mr. Tohra has been shot at in Ludhiana. Ludhiana is supposed to be one of the safest places today in Punjab. He was near a *Dhaba* when he was shot at. It has been reported that eye witness said that the terrorists were in police uniform. And the Superintendent of Police has come forward saying that they do not know who did the shooting. They do not even know how many people were involved. They do not even know what has happened. But they have rounded up ten people for questioning. The situation is becoming serious. Mr. Tohra never received any direct threat. But Government had received information, according to Mr. Tohra himself, that he was on the hitlist. If Mr. Tohra can be attacked who has never been really unsympathetic to the cause that the terrorists have been raising in the past, then what is the situation? Then situation in Punjab has really come to such a level where every single person who is relevant is today going to be shot at and killed, one by one. I think the Government should come forward with statement. This is not a simple as one person having been shot. He is the President of the SGPC. It has implications. There is a political message that they are seeking to send. I hope the Government realises what is the message that these terrorists are trying to send. You must realise that it is no longer a matter of a few terrorists, a few young boys doing it. Every one of us know that aid and help is coming from abroad, money is being sent from abroad, people are being named abroad as to who are the people who are to be shot at today, tomorrow and the day after and we are not able to do anything. Are we so helpless?

We would like a statement from the Government, a specific statement and not one of those casual affairs where they come and say that this happened at 8 a.m. or 2 p.m. and we are looking into the matter. No. We would like to have the full picture as to what is the situation of law and order, why is

it in Ludhiana of all the places that this took place and in the last one month what is the situation.

[*Translation*]

SHRI JANARDAN TIWARI (Siwan): Mr. Speaker, Sir the question raised by Shri Kumaramangalam is relevant. I think the present situation in Punjab demands that the Governor of Punjab should be changed and the administration of Punjab should be given in the hands of a military man or a retired military officer. The terrorists are escalating their activities and they are doing this in connivance with the terrorists of Kashmir. I, therefore, want the Government to take stern steps so that Punjab is saved.

[*English*]

DR. SUDHIR RAY (Burdwan): The Union Government has raised the pay scales of IIT teachers. This has caused a great resentment among the university teachers because for the last thirty years university teachers and the IIT Professors received the same pay scales. This means a continuation of the same elitist education policy which started Navodaya Vidyalayas, Autonomous colleges and Institutions of Excellence.

I therefore request the Education Minister to look into this and take remedial measures.

SHRI LOKANATH CHOUDHURY: Insurgency has now spread to Manipur. The Manipur People's Army gave an ultimatum to outsiders that if they do not leave Manipur by the end of this month, they will face serious consequences. Meanwhile some killings are taking place.

As you know, the Manipur People's Army has relationship with ULFA, they have also relationship with the terrorists of

Nagaland. So the whole of Eastern region is now coming under insurgency. Therefore I want to know what the Central Government is going to do about Manipur to protect the life of outsiders who are there and who are being given the ultimatum.

**MR. SPEAKER:** Outsider Indians.

**SHRI LOKANATH CHOUDHURY:** Naturally it is a matter of serious concern. I want to draw the attention of the House towards this specific development that has taken place in Manipur. The Home Minister should give a statement in the House about the situation in Manipur and take steps to defuse the situation.

[*Translation*]

**SHRI ARVIND NETAM (Kanker):** Mr. Speaker, Sir, I would like to draw your attention and through you, of the august House towards the press report that yesterday prominent social workers Baba Amte and Shri Sunderlal Bhuguna with about 2,000 people staged a dharna at the Prime Minister's residence to draw the attention of the Prime Minister and Government of India to their main demand that construction of large dams cause rehabilitation problems. Some reports have appeared in the press on this subject. As such through you, I would like to tell the Government that...(*Interruptions*)

**MR. SPEAKER:** Please take your seat. I have called Shri Netam. No such comments should be made against anybody.

(*Interruptions*)

**SHRI ARVIND NETAM:** Sir, there is much difference between the facts available with the Government and those presented by the save Narmda dam agitationists. They say that the catchment area treatment plan and the afforestation programme, which were supposed to be completed by 1987, have not

been completed. Similarly, the rehabilitation work which was supposed to be completed by 1987 has not yet been completed. The Government of Maharashtra has expressed its inability even to rehabilitate three villages (*Interruptions*) Similarly, no proper study has been conducted about its probable impact on flora and fauna, water logging and the ecological system. There are conflicting figures about the financial management also and the benefits are being shown in an exaggerated manner. The hon. Prime Minister had sometimes back gone to Bastar district which falls in my constituency. He met adivasis and listened to their problems. At present, the adivasis are in Delhi. As such, I would like to request the hon. Prime Minister to meet the adivasis and listen to them. I do not say that this project should not be undertaken. What I want is that after listening to them, the entire project should be re-assessed and till such time work on the project should not start (*Interruptions*)

**MR. SPEAKER:** Chavada ji, please take your seat. I did not call you.

(*Interruptions*)

**SHRI ARVIND NETAM :** I want that the hon. Prime Minister must listen to the Adivasis.

**PROF. PREM KUMAR DHUMAL (Hamirpur):** Mr. Speaker, Sir, during the elections, a large number of terrorist striken people came from Gurdaspur and various other parts of Punjab and temporarily settled in Pathankot and other places. The money that they had brought with them from the sale of their land and other properties has since exhausted. Of them, 350 members of 200 families came here the day before yesterday and are camping at the boat club. Today the situation has come to such a pass that they have neither anything to eat nor a place to live in. They had to spend the little money they had brought with them on purchase of

utensile, etc. Today they are facing starvation. While maintaining the law and order situation it also becomes the duty of the Government to do something for these people. The persons to whom these people had sold their shops have also been killed. The situation today is that these people cannot sell their property. They are not getting any kind of legal protection or shelter from the Government of Punjab. Nor are they getting any job. Educated people have abandoned their jobs and come to Delhi and settled here. Fortunately, the hon. Prime Minister is sitting here. I would like to ask him as to how many people from Kashmir and Punjab would come here, how many people will be provided boarding and lodging at the boat club? There must be some limit to it. Today these people have come here after selling all that they had and abandoning their houses. Their wives and children are also with them. They are in a very deplorable condition. What arrangements this Government is going to make to provide them food, shelter and employment? These people are sitting at the boat club and they have nothing to eat.

*(Interruptions)*

SHRI MADAN LAL KHURANA (South Delhi): The Government should see that these people are provided food and shelter. How long will they continue to starve? The BJP is supplying flour and helping them monetarily. The BJP is also distributing meals to them. But it is not enough. How long will the people of this country continue to be beggars in their own country? Has the Government paid its attention to them? I demand that the Government should pay immediate attention to people who have come from Kashmir and Punjab.

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): Mr. Speaker, Sir, the Supreme Court had also issued directions a few days back that all these arrangements

should be made for these people. The directives of the Supreme Court are not being complied with. *(Interruptions)*

SHRI MADAN LAL KHURANA: Is the Government not prepared to comply with the directives of the Supreme Court?

*(Interruptions)*

*[English]*

MR. SPEAKER: Let us hear the Prime Minister.

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): Sir, I will personally look into the matter of the Supreme Court judgement and see what can we do in this regard.

*[Translation]*

SHRI CHHAVIRAM ARGAL (Morena): Mr. Speaker, there is a village called Dharowal in Patiala district of Punjab where about 20-25 terrorists came yesterday night and called the Sarpanch and the harijans of the area on the pretext that harijan areas were being developed. When they came the terrorists opened fire at the harijans and killed seven of them and injured several others. Having been scared by this incident, the harijans are fleeing from there. Harijans are also being killed in the constituency of the Prime Minister. They are being killed in other areas also. They are being harassed. Their women are being raped. There are innumerable incidents of atrocities on harijans in the whole country.

Sir, earlier also, while drawing your attention I had said in the House that there should be a discussion on the reports of Commission for Scheduled Castes and Scheduled Tribes. The Congress Party, when it was in power, neither presented the report nor held a discussion in the House when the